



\$~S-31 & 36

\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **LPA 449/2024 & CM APPLs.33095-33097/2024**

**CHANDIGARH HORSE RIDERS SOCIETY CHANDIGARH**

..... Appellant

Through: Mr.Rajiv Nayar, Sr.Advocate with  
Mr.Harish Pandey, Advocate.

versus

**EQUESTRIAN FEDERATION OF INDIA THROUGH  
SECRETARY GENERAL & ORS.**

..... Respondents

Through: Mr.Rajeev Mehra, Sr.Advocate with  
Mr.Kirtiman Singh, Ms.Manmeet  
Kaur Sareen, Mr.Waize Ali Noor,  
Ms.Vidhi Jain and Mr.Varun Pratap,  
Advocates for R-1.

Mr.Rajiv Dutta, Sr.Advocate with  
Mr.Ashish Kothari, Mr.Devang  
Gautam, Mr.Balsubramanian  
Ramesh Iyer, Ms.Shivangi Singh and  
Ms.Neha Singh, Advocates for R-2.

Mr.Chetan Sharma, ASG with  
Mr.Apoorv Kurup, CGSC, Mr.Amit  
Gupta, Mr.Vinay Yadav,  
Mr.Vikramaditya Singh, Ms.Nidhi  
Mittal, Ms.Ishita Pathali,  
Ms.Akanksha Kumari and Mrs.Gauri  
Goburdhun, Advocates for UOI.

Mr.Sagar Chaurasia, Advocate with  
Mr.Vikash Singh, Advocate for IOA.

+ **LPA 453/2024 & CM APPLs.33179/2024, 33181-33182/2024**

**EQUESTRIAN FEDERATION OF INDIA**

..... Appellant

Through: Mr.Jayant Mehta, Sr.Advocate with  
Mr.Kirtiman Singh, Ms.Manmeet  
Kaur Sareen, Mr.Waize Ali Noor,  
Ms.Vidhi Jain, Mr.Varun Pratap and  
Mr.Raghav Dutt, Advocates.

versus



RAJASTHAN EQUESTRIAN ASSOCIATION & ORS.

.....Respondents

Through: Mr.Rajiv Dutta, Sr.Advocate with Mr.Ashish Kothari, Mr.Devang Gautam, Mr.Balasubramanian Ramesh Iyer, Ms.Shivangi Singh and Ms.Neha Singh, Advocates for R-1. Mr.Sagar Chaurasia, Advocate with Mr.Vikash Singh, Advocate for IOA. Mr.Chetan Sharma, ASG with Mr.Apoorv Kurup, CGSC, Mr.Amit Gupta, Mr.Vinay Yadav, Mr.Vikramaditya Singh, Ms.Nidhi Mittal, Ms.Ishita Pathali, Ms.Akanksha Kumari and Mrs.Gauri Goburdhun, Advocates for UOI.

%

Date of Decision: 29<sup>th</sup> May, 2024

**CORAM:**

**HON'BLE THE ACTING CHIEF JUSTICE**

**HON'BLE MS. JUSTICE MANMEET PRITAM SINGH ARORA**

**JUDGMENT**

**MANMOHAN, ACJ: (ORAL)**

**CM APPL.33098/2024 (Exemption) in LPA 449/2024**

**CM APPL.33180/2024 (Exemption) in LPA 453/2024**

1. Allowed, subject to all just exceptions.
2. Accordingly, the applications stand disposed of.

**LPA 449/2024 & CM APPLs.33095-33097/2024**

**LPA 453/2024 & CM APPLs.33179/2024, 33181-33182/2024**

3. Keeping in view the fact that Paris Olympics is round the corner, learned counsel for the parties after extensive arguments and without prejudice to their rights and contentions agree that till the learned Single Judge disposes of the writ petitions being W.P.(C) 10342/2019 and W.P.(C)



5989/2022, the Executive Committee constituted pursuant to EFI elections held in November, 2019 be reinstated. The list of members of the Executive Committee of EFI as on 18<sup>th</sup> December, 2019 is reproduced herein below:-

“

i.	<i>Lt. Gen Gopal R, UYSM, AVSM, SM, President EFI &amp; QMG</i>	-	<i>Chairman</i>
ii.	<i>Lt. Gen PR Venkatesh, SM, DGRVS</i>	-	<i>Vice President (Vet)</i>
iii.	<i>Mr. Harish Khokhar</i>	-	<i>Vice President (Fin)</i>
iv.	<i>Col Jagat Singh</i>	-	<i>Vice President (Tech)</i>
v.	<i>Brig Deep Ahlawat, VSM</i>	-	<i>Member Eventing</i>
vi.	<i>Col Jaiveer Singh</i>	-	<i>Secretary General</i>
vii.	<i>Lt Col MM Rahman</i>	-	<i>Joint Secretary</i>
viii.	<i>Col Rakesh Sharma</i>	-	<i>Treasurer</i>
ix.	<i>Col Vikas Thakur</i>	-	<i>Member Medication Control</i>
x.	<i>Col Mangal Singh</i>	-	<i>Member Jumping</i>
xi.	<i>Col SS Ahlawat, VSM (Retd)</i>	-	<i>Member Dressage</i>
xii.	<i>Dr Sanjay Gupta</i>	-	<i>Member Central Region</i>
xiii.	<i>Mr Kishore Futnani</i>	-	<i>Member South Region</i>
xiv.	<i>Col PP Singh (Retd)</i>	-	<i>Member Eastern Region</i>
xv.	<i>Dr Siddhartha Sharma</i>	-	<i>Member North East Region</i>
xvi.	<i>Ms. Vanita Malhotra</i>	-	<i>Chairperson, Athletes Commission</i>
xvii.	<i>Lt. Col. Raj Sangram Singh</i>	-	<i>Vice Chairperson, Athletes Commission</i>
xviii.	<i>Lt Gen MH Thakur, AVSM, VSM</i>	-	<i>Vice President (Adm)</i>
xix.	<i>Brig SS Kashyap</i>	-	<i>Vice President (Sports Devp)</i>
xx.	<i>Col Tarsem Singh Warraich</i>	-	<i>Member Tent Pegging</i>
xxi.	<i>Lt Col DP Nanda</i>	-	<i>Member Northern Region</i>
xxii.	<i>Col CS Sohail (Retd)</i>	-	<i>Member Endurance”</i>

4. Learned senior counsel for the appellant states that Ms. Vanita Malhotra and Lt. Col. Raj Sangram Singh were then co-opted in the Executive Committee of the EFI, as ex-officio members without any right to vote due to the positions then held, by them, in the Athletes Commission. He states however, they have since demitted offices and currently Lt. Col. Ashish Malik is the Chairperson and Maj. Ritika Dahiya is the Vice Chairperson, of the Athletes Commission. He states that it may therefore be directed that Lt. Col. Ashish Malik and Maj. Ritika Dahiya will be part of



the Executive Committee in place of Ms. Vanita Malhotra and Lt. Col. Raj Sangram Singh.

5. Accordingly, the Executive Committee constituted pursuant to EFI elections held in November, 2019, and as it existed on 18<sup>th</sup> December, 2019, is reinstated with the modification that Lt. Col. Ashish Malik and Maj. Ritika Dahiya are co-opted in place of Ms. Vanita Malhotra and Lt. Col. Raj Sangram Singh respectively. And, the impugned order dated 21<sup>st</sup> May, 2024 is suspended till the learned Single Judge disposes of the writ petitions being W.P.(C) 10342/2019 and W.P.(C) 5989/2022. This Court once again clarifies that the aforesaid interim arrangement has been made in view of the impending Paris Olympics, 2024.

6. Since the matter has been pending before the learned Single Judge for some time and the matter requires expeditious disposal, the Registry is directed to list the aforesaid two writ petitions<sup>1</sup> alongwith W.P.(C) 10783/2022 and W.P.(C) 2036/2022 before Hon'ble Mr. Justice Sanjeev Narula. For this purpose, list the matter before Hon'ble Mr. Justice Sanjeev Narula on 2<sup>nd</sup> July, 2024. This Court clarifies that the rights and contentions of all the parties are left open. With the aforesaid directions, the present appeals and applications are disposed of.

**ACTING CHIEF JUSTICE**

**MANMEET PRITAM SINGH ARORA, J**

**MAY 29, 2024**

**TS**

---

<sup>1</sup> W.P.(C) 10342/2019 and W.P.(C) 5989/2022